

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : CKPL STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ARVINDH PANDIAN, SENIOR COUNSEL
for HARSHINI - J

Counsel for applicant

[Signature]

R SUBRAMANIAN
ADVOCATE

Counsel for
C/D PIRP -

[Signature]

AVINASH KRISHNAN RAVI

Counsel for Ex - Managing
Director

[Signature]

ORDER

Counsel for the Applicant present. Counsel representing IRP on behalf of the Corporate Debtor present and he is directed to file the reply before the next date of hearing. Till that time, the IRP representing the Corporate Debtor will not take steps to evict the Applicant in CA/29/IB/2017 in CP/551/IB/2017. Put up on **24.10.2017 at 10.30 A.M.**



MEMBER (TECHNICAL)
ghk



MEMBER (JUDICIAL)